

**Central Administrative Tribunal  
Principal Bench, New Delhi**

O.A. No.3194/2017  
C.P. No.839/2017

Friday, this the 9<sup>th</sup> day of February 2018

**Hon'ble Mr. Justice Permod Kohli, Chairman  
Hon'ble Mr. Uday Kumar Varma, Member (A)**

1. Jitender (aged about 37 years)  
Group B, CAT-SC  
s/o Prem Singh  
r/o H.No.37, 2<sup>nd</sup> floor  
Pocket 5, Sector 22  
Rohini, Delhi
2. Braham Prakash (aged about 35 years)  
Group B, CAT-OBC  
s/o Mahender Singh  
r/o Plot No.72, VPO VJWA  
New Delhi – 73
3. Mukesh (Aged 33 years)  
Group B, CAT-OBC  
s/o Rajbir Singh  
r/o H.No.286, Near MCD School  
Ladpur, New Delhi
4. Neeraj (Aged 33 years)  
Group B, CAT-OBC  
s/o Ashok Kumar  
r/o H.No.300/B, Kanjhawla  
New Delhi
5. Meenakshi Rani (Aged 34 years)  
Group B, CAT-OBC  
d/o Harpal Singh  
r/o J-228 Saket  
New Delhi – 17
6. Surender Kumar (Aged 33 years)  
Group B, CAT-OBC  
s/o Saheb Singh  
r/o Plot No.72, VPO Jahri  
Distt. Sonipat, Haryana – 131001
7. Sanjeeta (Aged 36 years)  
Group B, CAT-OBC  
d/o Subhash Dabas  
r/o Saktan, Bawana  
Delhi – 110 081

8. Sandeep Kumar (Aged 34 years)  
Group B, CAT-OBC  
s/o Jagat Singh  
r/o Saktan, Bawana, Delhi – 110 081
9. Sheema Shokeen (Aged 33 years)  
Group B, CAT-OBC  
d/o Raj karan  
r/o Chhawla, Delhi 110 081
10. Rajesh (Aged 32 years)  
Group B, CAT-Gen  
s/o Shri Krishna  
r/o H.No.324, VPO Ghevra, Delhi – 110 081
11. Rajesh Kumar (Aged 35 years)  
Group B, CAT-SC  
s/o Ramesh Kumar  
r/o H.No.609, Khera Kalan  
Near Majhid, Delhi – 110 081
12. Asha Rani (Aged 34 years)  
Group B, CAT-OBC  
d/o Surender Singh  
r/o H.No.1136, Gali No.5-B  
Swatantra Nagar  
Narela, Delhi – 110 081
13. Jasvinder kaur Rayat (Aged 34 years)  
Group B, CAT-OBC  
d/o Surjeet Singh Rayat  
r/o C-35/B, Anand Vihar  
Uttam Nagar, New Delhi
14. Meena Kumari (Aged 33 years)  
Group B, CAT-OBC  
d/o Jagat Singh  
r/o H.No.63-A  
Near Chhota Shiv Mandir  
Alipur Delhi – 110 036
15. Rachna (Aged 35 years)  
Group B, CAT-GEN  
w/o Mahaveer  
r/o H.No.784, Tower Wali Gali  
Milhan Pana Nahri  
Sonipat, Haryana – 131103
16. Naresh Kumar (Aged 35 years)  
Group B, CAT-OBC  
s/o Ram Kanwar  
r/o H.No.1244, Old Syndicate Bank  
Wali Gali, New Petrol Pump  
Bawana, Delhi

17. Mukesh Mali (Aged 35 years)  
 Group B, CAT-OBC  
 s/o Ramphool Mali  
 r/o Jaipur Road Ideegh Ke Pass Mali  
 Mohalla W/N5 Gamgaspur City  
 Distt. Sawai Madhopur, Rajasthan

..Applicants

(Mr. J S Mann, Advocate)

Versus

1. Govt. of NCT of Delhi  
 Through the Chief Secretary  
 5<sup>th</sup> Floor, Delhi Sachivalaya  
 New Delhi
2. Delhi Subordinate Services Selection Board  
 Through its Chairman, GNCTD  
 F-18, Karkardooma  
 Institutional Area, Delhi – 92
3. South Delhi Municipal Corporation  
 Through its Commissioner  
 4<sup>th</sup> Floor, Civic Centre  
 Minto Road, New Delhi – 2

..Respondents

(Mrs. Sangita Rai, Advocate for respondent Nos. 1 & 2 –  
 Mr. Surinder Singh, Advocate for respondent No.3)

### **O R D E R (ORAL)**

**Justice Permod Kohli:**

#### **O.A. No.3194/2017**

Counter affidavit has been filed on behalf of respondent Nos. 1 & 2 wherein it has been specifically stated that all the applicants have been issued roll numbers and admit cards. Mr. J S Mann, learned counsel for applicants, however, submits that two of the applicants, namely, Mukesh s/o Rajbir Singh (applicant No.3) and Meenakshi Rani d/o Harpal Singh (applicant No.5) have not been issued roll numbers and admit cards. From the perusal of counter affidavit, we find that respondent Nos. 1 & 2 have given details, in a tabulated form, in respect of the applicants, who have been given the roll numbers and admit cards and the names of these two

applicants find mention therein at Sl.Nos.3 & 5 (Roll Nos. 1770106487 & 1770106491 respectively).

2. Though this O.A. has been filed seeking direction for participation in the examination, which was scheduled to be held on 29.10.2017, however, Mrs. Sangita Rai, learned counsel appearing for respondent Nos. 1 & 2 submits that the said examination has been cancelled.

3. In this view of the matter, this O.A. is rendered infructuous. In the event the examination is re-scheduled and the applicants are not issued admit cards, they shall have liberty to approach this Tribunal.

**C.P. No.839/2017**

This C.P has been filed on the allegation that the applicants have not been issued the admit cards despite directions issued by this Tribunal. We have already observed in the main O.A. that the roll numbers and the admit cards have been issued to the applicants. Otherwise also, the O.A. has been disposed of. Nothing survives in this C.P., which is dismissed.

**( Uday Kumar Varma )**  
**Member (A)**

**( Justice Permod Kohli )**  
**Chairman**

**February 9, 2018**  
/sunil/